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6.4.2011

O.A. No. 138/07 A.W. CCP 38/07

Hon'ble Mr.Justice Alok Kumar Singh, M(J)
Hon'ble Sri S.P.Singh, Member (A)

Sri Praveen Kumar for applicant

Sri S.P.Singh for respondents

Learned counsel for applicant Sri Praveen Kumar fairly concedes that connected CCP 38/2007 has no relevance and it may be dismissed. Learned counsel for other side Sri S.P. Singh has no objection. Accordingly, CCP No. 38/07 in O.A. 138/2007 stands dismissed. Notice stands discharged.


Member (A)


Member (J)

HLS

or forwarded
copy of order
dated 06-4-2011
for perusal
11-4-2011